which 3 years as Head of Traffic functions."

Written Answers

Manager (Personnel & Administration):

"Qualifications: Degree in Arts/ Science/Engineering/Law with Post-Graduate degree or equivalent professional qualification in Personnel Administra-Management/Business

Administration/Industion/Public trial Relations/Labour and Social Welfare.

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Experience: Approximately yars experience in a senior managerial position: at least 5 years in a positon responsible for independently handling personnel, administration trial relations and functions and should also possess experience in Public Relations work, and other management of estate allied matters, formulations of personnel policies and procedures in a large Company/Government De-Weightage was to partment. given to those who had rendered similar functions in a large Fertilizer Plant/Heavy Chemicals Indus-

qualifications and expe-Maximum applicants rience possessed by the belonging to S.C./S.T.

try."

"B.A., LLB, Diploma in Personnel Management and in Industrial Four years experience managerial positions of which years and 2 months in the approresponsibility level of priate against the required experience of 15 years and 5 years respectively."

Increase in Capital of Monopoly Houses

*400. SHRI V. M. SUDHEERAN:

SHRI VAYALAR RAVI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to lay a statement showing:

fact that the (a) whether it is a increased their Houses Monopoly

capital during the last three years; (b) if so, the details of the first 70 big business houses; and

(c) the total complaints received by Commission against Monopoly these business houses and action taken thereon?

THE MINISTER OF LAW, JUSTICE AFFAIRS (SHRI AND COMPANY and (b). SHANTI BHUSHAN): (a) Presuming that the reference is to the capital employed by companies which is reflected in their assets, information industrial houses in respect of large under Section which are registered 26(2) of the M.R.T.P. Act has not yet the years 1976 become available for and 1977. A statement showing the value of assets in the years 1972 and 1975 of the first 45 Houses is annexed. It is seen that the assets have increas-

ing houses is being complied and will be laid on the Table of the House. (c) Inquiries were instituted by the

Similar information for the remain-

ed in 1975 as compared with 1972.

M.R.T.P. Commission on the basis of complaints received by it in 54 cases about undertakings belonging to the larged industrial houses registered under Section 26(2) of the M.R.T.P. Act, 1969. Out of these final orders were

made in 25 cases.

Statement

Total assets in 1972 and 1975 of the first 45 large industrial houses.

	Serial No.	Name of the Industrial House								Assets (Rs. Crores)		
										(3)	1975	in 1975 over 1972
7	1	Tata				•			•	634.84	909.68	43.3
	2	Birla								572.17	858.81	50.1
	3	Mafatlal* .								183: 74	244.53	32*9
	4	J. K. Singhania						.•		121.45	209 • 56	72.5
	5	Thapar				•			•	136.16	197.90	45°3
	6	Scindia								107.73	183.02	69.9
	7	I. C. I					•			135.21	178.34	31.0
	8	Shri Ram .					•			120.77	166• 16	37.6
	9	A. C. C				•				134.36	160.05	19.1
	10	Bangur@ .								118.87	158-63	33*4
	11	Kirloskar				•				97.93	148.65	51.8
	12	Larsen & Toubro	o .							79. 03	137.69	74.2
	13	Walchand .			u					99.47	126. 78	27.4
	14	Khatau (Bombay	n)@@					. *	*,	63.77	110.03	86.6
~	15	I. T. C								74.65	116.80	56.2
	16	Macneill & Mag	or**							106.31	114 · 40	7.7
	17	Mahindra & Ma								58·49	114.08	95.0
	18	Sarabhai .								85.35	111.13	30.2
	19	Kasturbhai Lalb	hai .							, 28. e1	. 108.19	37.6
	20	T. V. S. İyengar	•	•	•	•	•	•	•	50.32	102.04	102.8

^{*}First B/S of one company viz. M.G. Consultancy Services Ltd. is for the year 1975-76.

**Does not include the assets of Binny Ltd. for the year 1975 as it is no longer interconnected

with this group.

[@]Assets for the year 1974 in respect of one company viz. Shreeniwas Trading Corpn. Ltd have been repeated in the year 1975.

^{@@}Assets for the year 1974 in respect of four companies viz. (i) Keming Tools Pvt. Ltd., (ii) Mani Traders Pvt. Ltd., (iii) Phoenix Distributors Pvt. Ltd. and (iv) Precision Printers Pvt. Ltd. have been repeated in the year 1975.

MARCH 21, 1978

Written Answers

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Written Answers

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